"Provided that a question not reached.....

Skri Senavane: On a point of information, Sir. I want to know whether the provision....

बी नचु लिनवे : घभी मैं नियम पढ़ रहा हूं, व्यवस्था का प्रश्न ग्राप बीच में कैसे उठा सकते हैं ?

Shri Sonavane: He has al'owed me to speak,

Mr. Speaker: Mr. Madhu Limaye was already reading the rule.

Shri Sonavane: I thought you allowed me.

Mr. Speaker: No, no; he was already reading it.

श्री मधुलिमये: मैं उसका जो प्रोवीजो है, केवल उस को पढता ह:

"Provided that a question not reached for oral answer may be answered after the end of the Question Hour with the permission of the Speaker if the Minuster represents to the Speaker that the question is one of special public interest to which he desires to give a reply."

Mr. Speaker: That is quite clear. The Minister has not done so. He should write to me and not to you.

भी सबु लियमें : मंत्री जी जवाब देने को तैयार हैं।

Mr. Speaker: He has not done it. We now take up the Short Notice question. Shri Indrajit Gupta.

श्री मचुलिन से: मैं उन से पूछ कर ही यह कह रहा हुं।

SHORT NOTICE QUESTION
Telegraph Check Office, Calcutta

6.N.Q. 6. Shri Indrajit Gupta: Shri S. M. Banorjoe: Shri H. N. Mukarjoe;

Shri Vasnisvan Natri Shri Shogundra Sha;

Will the Minister of Communitytions be pleased to state:

- (a) whether it has been decided to close down the Telegraph Check Office, Calcutta, which has been working for about a hundred years;
- (b) whether this decision has been taken on the advice of a so-called "expert" from U.K.;
- (c) if so, the reasons for the same; and
- (d) whether over 700 employees are going to be retrenched as a result thereof?

The Minister of Parliamentary Affairs and Communications (Dr. Ram Subhag Singh): (a) No.

(b) to (d). Do not arise.

Shri Indrajit Gupta: May I know whether there is any proposal to reorganise the work of this Telegraph Check Office so that a large number of staff who are at present employed there will have to be transfered elsewhere and if so, what is the future trend of this Telegraph Check Office?

Dr. Ram Subhag Singh: With a view to increasing efficiency, we shall have to reorganise everything including this Office. But I may say that the interests of the staff will be fully protected

Shri Indrajit Gupts: May I know whether it is not a fact that this Telegraph Check Office is the only one of its kind in India and it has been performing a very useful function for over a hundred years and whether this proposal for reorganisation has come only as a result of the advice given by any so-called foreign expert?

Dr. Ram subhag Singh: It is a fact that this is the only Office. But the lapse of hundred years does require some re-thinking. Shri Indicate: I saked whether this proposal for reoganisation is the result of the advice given by any so-called foreign expert.

Dr. Ram Subhag Singh: The advice was sought because there was original thinking here.

Shri S. M. Banerjee: I would like to know whether it is a fact—part (d) of the question—that over 700 employees are going to be retrenched as a result of this. I want to know whether there is going to be any retrenchment as a result of this.

Dr. Ram Subhag Singh: He said that their interests would be fully protected and that covers this question.

Shri H. N. Mukerjee: May I know why it is that after more than a hundred years of working the telegraphic system in our country, we still appear, according to Government, to stand in need of assistance from British experts whose advice in this kind of thing need not be regarded by us at all?

Dr. Ram gubhag Singh: As the hon. Member knows, a hundred years' thma does require improving the situation. Therefore, we are thinking how best to reorganise it. But I again categorically say that the interests of the staff will have our full sympathy.

Shri Vasudevan Nair: I should like to know whether there is a specific recommendation by the British expert that the staff can be reduced in this Check Post Office and if so, by how many.

Dr. Ram Subhag Singh: I do not know why they are time and again trying to say something which I do not intend to do. There would not be any impect on the interests of the staff.

Shri Ehogendra Jha: Among the suggestions, was there a suggestion for closing it?

Dr. Eam Subhag Singh: Suggestions may include so many things. But we shall have to take a decision.

Shel Shagendra Jha: Was there any suggestion for closing it?

Dr. Ram Subbag Singh: There may be so many suggestions, but it does not mean that they are going to be accepted.

WRITTEN ANSWERS TO QUESTIONS

Whitley Council Scheme

- *263, Shri D. C. Sharma: Wall the Minister of Home Affairs be pleased to state:
- (a) whether the Whitley Council Scheme has been working satisfactorily; and
- (b) if so, how far it has been successful?

The Minister of Home Affairs (Sari Y. B. Chavan): (a) and (b). The Scheme for Joint Consultative Machinery and Compulsory Arbitration was inaugurated on 28th October, 1966. After the inauguration of the Scheme the National Council held a special meeting on 5th December, 1966 and an ordinary meeting on 30th and 31st January, 1967. It is proposed to hold the next meeting of the National Council on 26th and 27th May, 1967. So far it has been functioning we'l.

ध्रध्यापकों के बेतन-कम

*264. श्री प्रकाशश्रीर शास्त्री: श्री एस० सुपकर: श्री हुक्ज जन्म कडशाय: श्री विजूति जित्र: श्री क० ना० तिवारी:

क्या विकास मंत्री यह बताने की कृपा करेंगे कि :

- (क) घष्यापकों के वेतन-कम बड़ाने में घब तक भीर क्या प्रगति हुई है;
- (ख) घध्यापकों के बेतन-कमों को बढ़ाने के बारे में केन्द्रीय सरकार की राय के ब्रनुसार किन-किन राज्य सरकारों ने तथा संघ राज्य क्षेत्रों ने घपेक्षित निर्णय कर सिया है;
- (ग) क्या इस प्रयोजन के लिये की बी गंचवर्षीय योजना में कोई रामि नियत की गई है: बीर